

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/3118 /A

From :- Smti Pronita Morang,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Yupia, Arunachal Pradesh.

Dated Guwahati, 15th May, 2025.

Sub:- **Restricted holiday.**

Ref:- No. HC (IB)-VIG/01/2025/324-28 Dated the 07th May, 2025.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar has been granted **restricted holiday on 09.05.2025, along with station leave permission w.e.f. 11.05.2025 to 12.05.2025.** A senior Officer available at the station shall remain in charge of his office during his absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/3119-3120 /A, dated 15.5.2025

Copy to:

1. Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar.
- ✓ 2. The Project Manager, Gauhati High Court.

15.05.25

JT. REGISTRAR (VIGILANCE)

Date